

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 107
(IB)-925(PB)/2020

IN THE MATTER OF:

State Bank of India	...	Applicant/Petitioner
Vs		
M/s. Indo Alusys Industries Ltd	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 20.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT


SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Neeraj Malhotra, Sr Adv, Mr. Vibhor Mathur, Mr. Ujjeval Kumar - Advocates
For the Respondent	:	Mr. Ramji Srinivasan, Senior Advocate, Mr. Narendra M. Sharma, Mr. Vikas Mehta, Mr. Adith Nair, Mr. Siddhartha Jain, Mr. Ankur Sood, Advocates

ORDER

List on 09.02.2021.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

20.01.2021
Aarti